IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.418
CP(CAA)/32/ND/2021

IN THE MATTER OF:

Shresth Malleable Steels Pvt Ltd & Others ... Applicant
And
Rathi Steels Limited

Order under Section 230-232.

Order delivered on 17.01.2023

Coram:
MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :Mr. Anirudh Das, Mr. Aditya, Advs.
Mr. Kartikeya Goel, Adv.
For RD :Ms. Shankari Mishra, Ms. Swechcha Mishra, Advs.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to**14.02.2023**.

Sd/-
Vishal Rana
Court Officer
Court-IV

Mukesh